

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3707
ANSWERED ON:02.12.2010
FLIGHT DUTY TIME LIMITATION
Singh Shri Ravneet

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to implement flight duty time limitation for the pilots to allow them to take adequate rest;
- (b) if so, the details thereof;
- (c) whether the Government proposes to fill the vacancies of pilots in Air India;
- (d) if so, the details of the present vacancies; and
- (e) the time by which the recruitment of the pilots will be made?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- Regulations on Flight Duty Time Limitation (FDTL) already exist which operators and pilots are required to adhere to. A Committee has been constituted to review the said regulations.

(c) to (e):- The number of vacancies are under review in view of merger of Air India and Indian Airlines, induction of aircraft and network expansion. Recruitment process will be initiated on completion of the above review.